

(c) MEMU trains on Vadodara-Godhra-Ratlam sections have been augmented by 4 coaches w.e.f. 1.6.1998. Further, augmentation of these MEMU trains is not feasible at present due to operational and resource constraints.

New Railway Lines

3095. SHRI VITHAL TUPE :
SHRI ASHOK NAMDEORAO MOHOL

Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government are considering to include new railway lines of Maharashtra during 1999-2000 for which survey has already been completed; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) and (b) The information will be known when the Railway Budget for 1999-2000 is presented in Parliament sometime in February, 1999.

Wage Agreement by Indian Airlines

3096. SHRI BASU DEB ACHARIA :
SHRI BIKASH CHOWDHURY :
SHRI SUNIL KHAN

Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether wage settlements have been arrived at by Indian Airlines with the Air Corporations' Employees Union for the period of five years from September, 1990;

(b) if so, the percentage of increase in wages and allowances granted to them;

(c) whether wage settlement has also been arrived at by Indian Airlines with the Indian Aircrafts Technicians Association for the period of five years from September 1, 1990;

(d) if so, the percentage of wage increase granted to the employees covered by the Indian Aircrafts Technicians Association;

(e) whether wage settlement are now due to be arrived at by Indian Airlines with the Recognised Trade Unions; and

(f) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR) : (a) and (b) Wage Settlement with Air Corporations Employees Union categories of employees for the period 1.9.1990 to 31.8.1995 has been arrived at and

the same was settled in two time frames i.e. September, 1990 to December, 1991 and January, 1992 to August, 1995. The increase given in September, 1990 works out in the range of 9% to 12% at various stages and between 14% and 23% as on January, 1992.

(c) and (d) Wage Settlement with Indian Aircraft Technicians Association for the period 1.9.1990 to 31.12.1996 has been signed and the same has also been signed in two time-frames i.e. September, 1990 to December, 1991 and January, 1992 to December, 1996. The percentage increase given as on September, 1990 works out between 9% and 19% for various stages and between 25% and 30% as on January, 1992.

(e) and (f) Discussions are on with the recognised Unions/Associations.

Illegal Mines

3097. SHRI KRISHAN LAL SHARMA :
SHRI G. GANGA REDDY :
SHRI SOM MARANDI :

Will the Minister of STEEL AND MINES be pleased to state :

(a) whether the Government have any list of illegal mines under operation in various parts of the country;

(b) if so, the details thereof, State-wise; and

(c) The steps being taken by the Government to close down the illegal mines in the country?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI RAMESH BAIS) : (a) Central Government does not maintain any such list.

(b) Does not arise.

(c) Action is taken as per law on detection of cases of illegal mining.

[Translation]

Rock Sliding on Railway Line

3098. SHRI DADA BABURAO PARANJPE : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government are aware that due to incessant rains a big rock fell down and totally blocked the railway line between Multtai and Maiyakata stations in Nagpur railway division on September 14, 1998; and

(b) if so, the reasons for not conducting any survey of railway lines during rainy season to prevent such incidents?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF